

Seventeenth Loksabha

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Title : Issue regarding alleged incident of desecrating the national flag.

**\*SHRI B. MANICKAM TAGORE (VIRUDHUNAGAR):** Hon. Chairman Sir, Vanakkam. The entire country is laughing at the BJP Government's double standards as regards Indian nationalism and National flag. In Karnataka, an incident of desecrating the national flag has taken place in a college. All of us are aware that there will be poles in every college for hoisting the national flag. Only the national flag will be hoisted in such poles. But some other flag has been hoisted in that pole instead of the national flag in a college of Karnataka. It is a disrespect to our national flag. This is not our tradition. In a college of Karnataka, Sangh parivar men have hoisted their flags instead of the national flag. It is an insult to the national flag. Hon. Union Minister of Home Affairs should intervene in this matter and take action against the those who are responsible for this insulting act. Will there be action against the persons who cause disrespect the national flag? Will they be arrested? I urge that there should be strong action against such persons. Thank you